

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 633 of 2020

IN THE MATTER OF:

State Bank of India **...Appellant**

Versus

Athena Energy Ventures Pvt. Ltd. **...Respondent**

Present:-

**For Appellant: Mr. V.M. Kannan, Mr. Sambit Panja and
Mr. Sanjay Kapur, Advocates.**

For Respondent: Mr. Ramesh Babu Paluta, Advocate.

O R D E R
(Virtual Mode)

11.11.2020 Heard learned counsel for both sides.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/